

(a) Section 25 of the Code of Criminal Procedure does not contain any provision to the effect that Assistant Public Prosecutors should be placed under the control of the Legal Department.

(b) Does not arise.

Enforcement Cells to safeguard the Civil Rights of Harijans

4948. SHRI SUKHENDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under the consideration of Government to set up enforcement cells in all Districts to safeguard the civil rights of Harijans; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) and (b). State Governments have been advised to consider the setting up of a cell or any suitable machinery to look into the grievances of Harijans. Special police cells have been set up by the State Governments of Andhra Pradesh, Bihar, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Tamil Nadu and Uttar Pradesh, at different levels according to the local conditions, to deal with cases of violence against or harassment of Scheduled Castes, and for the enforcement of the Protection of Civil Rights Act, 1955.

Public Sector Undertaking in Gwalior

4949. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether in the absence of any big industry the demand for setting up a Central Public Sector Undertaking at Gwalior is long over due;

(b) whether it will provide employment opportunities in the region; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c): The location of Central Industrial Projects has to be decided on broad techno-economic considerations. Subject to techno-economic considerations, comparatively backward regions are given preference in the location of Central Public Sector Projects.

At present, there is no proposal for setting up any industrial project in the Central Sector at Gwalior.

In the State Public Sector, the State Government has a number of projects location of which has not been decided. Some of these projects may be located near Gwalior.

Opening of the Closed Inclines and Quarries of Fakka, Khas Shyampur of Eastern Coal Fields

4950. DR. RAMJI SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether on behalf of Bihar Colliery Kamgar Union, Dhanbad, a demand notice was submitted to the Area General Manager (Area No. VIII) Eastern Coal fields to open all the closed inclines and quarries of selected Fakka, Khas Shyampur to take back all victimised and retrenched workers; if so, action taken by Government thereon;

(b) number of workers of the said area deprived of their jobs and the grounds on which they were removed from service;

(c) whether Government propose to take back these workers; and

(d) if so, by what time?